

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 29.11.2019

OFFICE ORDER

In partial modification of Office Order dated 11.10.2019, Shri S.K. Tiwari, Asstt. Registrar is relieved of his duties from CESTAT Ahmedabad w.e.f. 6.1.2020(F/N) and he is directed to report for further duties at CESTAT Delhi.

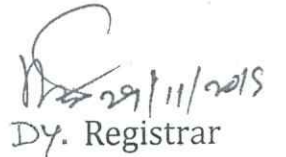
No further extension for reporting for duty will be allowed.



(Bineesh Kumar K.S)  
Registrar

Copy to :

1. SPS to Sr. Member, CESTAT, Ahmedabad
2. P.A. to Registrar, CESTAT, New Delhi
3. Shri S.K. Tiwari, Asstt. Registrar, CESTAT, Ahmedabad
4. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
5. Accounts Officer, CESTAT, Delhi
6. Personal file/ Service Book
7. Website /Guard file/ Office copy



Dy. Registrar